

**GOVERNMENT OF INDIA
HOUSING AND URBAN POVERTY ALLEVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1636
ANSWERED ON:09.03.2007
BASIC AMENITIES IN BIHAR
Yadav Shri Giridhari

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

- (a) schemes approved by the Government for providing basic amenities in urban slum areas in Bihar; and
- (b) funds given to them during the last two years?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION (KUMARI SELJA)

(a)&(b): Under the Jawaharlal Nehru National Urban Renewal Mission (JNNURM), Additional Central Assistance is provided to State Governments for providing basic amenities in urban slum areas in all States/Union Territories. The Basic Services to the Urban Poor (BSUP) - Sub-Mission of JNNURM, covers 63 Mission cities including Patna and Bodh Gaya. Under the Integrated Housing and Slum Development Programme (IHSDP), non-Mission cities are covered. As regards BSUP, no proposal has been received from Government of Bihar. As regards IHSDP, only one proposal has been received from Muzaffarpur District for Kanti town involving project cost of Rs.3.20 Crore. Central Share of Rs.2.56 Crore for this project has been cleared by the Central Sanctioning Committee. An amount of Rs. 35.63 Crore (in 2004-05) & Rs. 3.6 Crore (in 2005-06) has been released to the State of Bihar during the last two years under National Slum Development Programme (NSDP) and Valmiki Ambedkar Awas Yojana (VAMBAY) respectively. Both the NSDP and VAMBAY Schemes have been subsumed in IHSDP under JNNURM in operation since December, 2005.